

(a) whether any efforts have been made to produce Radar Equipment to track mortar shells and bombs;

(b) whether it is a fact that the Royal Radar Establishment have designed and developed special radar equipment to track the mortar shells and bombs in flight; and

(c) whether the Government of India propose to import such Radars study?

The Minister of Defence (Shri Krishna Menon): (a) to (c). It would not be in the public interest to disclose the information.

**Mosques in Varanasi, Ayodhya and Mathura**

\*490. { Pandit Brij Narayan  
'Brajesh':  
Shri B. C. Seth:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the Alamgir Mosque in Varanasi, built after the demolition of the Vishvanath Temple there, the Babri Mosque built in Ayodhya after demolishing the Ram Janmabhoomi Temple there and the mosque built in Mathura after demolishing the Krishna Janmabhoomi there are protected monuments;

(b) whether Government are taking any steps to restore these demolished temples in their original forms, like the Somnath Temple in Gujarat;

(c) whether Muslims are still allowed to offer prayers in these mosques; and

(d) whether Hindus are permitted to offer worship at the sites of these demolished temples?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) The Alamgiri Mosque in Varanasi and Babri Mosque at

Ayodhya are not protected. The Mosque at Mathura is however being protected.

(b) No, Sir.

(c) The Mosque at Mathura is in religious use.

(d) Hindus offer worship in that part of the mound which is considered to be the site of 'Krishna Janma'.

**उत्तर प्रदेश के विश्वविद्यालयों के उप-कुलपति**

\*४९१. श्री बाजपेयी: क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश सरकार में विश्वविद्यालयों के उपकुलपतियों के निर्वाचन की प्रणाली को समाप्त करने का निष्पत्त कर लिया है ;

(ख) यदि हां, तो क्या इस संबंध में विश्वविद्यालय अनुदान आयोग तथा केन्द्र सरकार से विचार-विनिमय किया गया है ; और

(ग) क्या समस्त भारतीय विश्वविद्यालयों के उपकुलपतियों की नियुक्ति के तरीके में एक रूपता लाने का प्रश्न सरकार के विचाराधीन है ?

शिक्षा मंत्री (डा० का० ला० श्रीवास्ती):

(क) जी, हां ।

(ख) जी, नहीं ।

(ग) भारत सरकार ने १९५४ में ही सब राज्य सरकारों को लिखा था कि दिल्ली विश्वविद्यालय में उपकुलपति की नियुक्ति का जो तरीका प्रचलित है वह निर्वाचन या नामांकन की बहुत सी खामियों से मुक्त है और राज्य सरकारों को चाहिये कि वे राज्य विश्वविद्यालयों के उपकुलपतियों की नियुक्ति के लिये भी यही तरीका अपना लें । अब वह राज्य सरकारों पर निर्भर है कि हर मामले